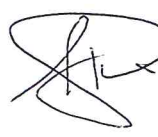



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2017
NAME OF THE PETITIONER(S) : K.K. JAGADISH
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1	CADS and 7 others	V. V. SIVAKUMAR	
2.	A.M. Srinivasan	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the petitioner is trying to settle the matter with the respondents and prayed for time for making submissions in relation to the outcome of the settlement talks. Time is enlarged at request. Put up on 23.01.2018.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)